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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CRL.M.C. 1376/2023

MR ASHWANI ARYA & ANR. Petitioners

Through: Mr. Brijesh Kumar Tamber, Mr.
Prateek Kushwaha, Mr. Yashu
Rustagi, Advs.

versus

MR RAJAT MITRA PROPRIETER MESSRS CALDRON

GRAPHICS & ANR. Respondents

Through:

CORAM:

HON'BLE MR. JUSTICE JASMEET SINGH

ORDER

% **28.02.2023**

This is a petition seeking quashing of summons dated 13.01.2017 and complaint number 636539/2016 filed by respondent No.1 before learned MM, Saket Court, New Delhi.

It is stated by Mr. Prateek Kushwaha, learned counsel for the petitioner that in the present case, the company i.e. respondent No. 2 is under liquidation and hence complaint u/s 138 cannot be prosecuted further.

Issue notice to respondent Nos. 1 and 2, on the petitioner taking steps within 1 week from today, returnable on 24.05.2023.

JASMEET SINGH, J

FEBRUARY 28, 2023/DM

[Click here to check corrigendum, if any](#)